

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th AUGUST, 2025

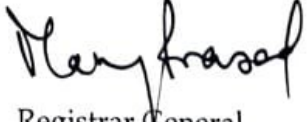
No 231 A: The Officer named in Column No.2 is transferred and/ posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at place as mentioned in Column No.3 of the table given below:-.

Sl. No	Name of the officer with designation and present place of posting (with Judgeship / Department)	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Sri Rohit Kumar, Deputy Secretary, JHALSA, Ranchi	a) Civil Judge (Senior Division) b) Lohardaga c) Lohardaga

By Order of the Court
Sd/-Manoj Prasad
Registrar General

MEMO. NO. 3876 /APPTT. DATED RANCHI, THE 28th AUGUST, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Member Secretary, JHALSA / Principal District & Sessions Judge, Lohardaga and officer concerned for information and needful.


Registrar General
28/8/25